

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 104 OF 2016 &
IA NOS. 249, 250 & 251 OF 2016**

Dated: 21st April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

GAIL Gas Ltd. Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Mr. Ajit Pudussery
Ms. Shruti S. Hasarika
Mr. Ajeet S. Verma

Counsel for the Respondent(s) : Mr. Prashant Bezbourah
Mr. Sumit Kishore for R.1

Mr. Mayank Pandey
Ms. Namrata Bhagmatula for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **19.05.2017.**

(B.N. Talukdar)
Technical Member (P&NG)
Ts/vg

(Justice Ranjana P. Desai)
Chairperson